

IN THE SUPREME COURT OF INDIA
CIVIL ORIGINAL JURISDICTION

I.A. NO.16 OF 2017
IN
WRIT PETITION (CIVIL)NO(S).276 OF 2012

MAA VAISHNO DEVI MAHILA
MAHAVIDYALAYA . . .PETITIONER(S)

VERSUS

STATE OF U.P.& ORS. . .RESPONDENT(S)

O R D E R

1. Heard learned counsels for the parties.
2. The prayer made in I.A. No.16 is allowed.
Accordingly, the last date of issuance of formal order of recognition for Session the 2017-2018 is extended till 02.05.2017 and the last date for grant of affiliation by the concerned authority is extended till 30.05.2017.
3. We further make it clear that in case the affiliating authority requires further time for grant of affiliation, it will be open for such authority to move this Court

by way of a separate application, which will be considered on its own merit.

4. I.A. No.16 of 2017 is accordingly disposed of.

....., J.
(RANJAN GOGOI)

....., J.
(NAVIN SINHA)

NEW DELHI
MARCH 02, 2017

ITEM NO.1

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. 16/2017 in Writ Petition(s) (Civil) No(s). 276/2012

MAA VAISHNO DEVI MAHILA MAHAVIDYALAYA Petitioner(s)

VERSUS

STATE OF U.P. & ORS. Respondent(s)

(With appln. for directions and office report)

Date : 02/03/2017 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI
HON'BLE MR. JUSTICE NAVIN SINHA

For Petitioner(s) Mr. Gaurav Agrawal, Adv.

For Respondent(s) Mr. Tushar Mehta, ASG
Ms. Asha Gopalan Nair, Adv.
Mr. Pitamber Dutt Nautiyal, Adv.
Ms. Nivedita Nair, Adv.

Mr. P.N. Mishra, Sr. Adv.

Mr. C. D. Singh, Adv.

Mr. Sandeepan Pathak, Adv.

Mr. Fuzail Ahmad Ayyubi, Adv.

Mr. R. C. Kohli, Adv.

Mr. Vishwajit Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

I.A. No.16 of 2017 is disposed of in terms
of the signed order.

(Neetu Khajuria)
Court Master

(Asha Soni)
Court Master

(Signed order is placed on the file.)